

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 221/ 2025

In the matter of:

News item titled "Gurugram: 3<sup>rd</sup> Bandhwari Fire in April Spark Concerns of Foul Play" appearing in The Hindustan Times dates 22.04.2025.

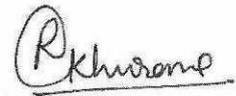
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Filed by: -

Place: Gurugram

Date: 15/12/2025



Rahul Khurana, Advocate

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**OA No. 221 of 2025**

In the matter of:-

News item titled "Gurugram: 3<sup>rd</sup> Bandhwari Fire in April Spark Concerns of Foul Play" appearing in The Hindustan Times dates 22.04.2025.

**REPLY ON BEHALF OF RESPONDENT NO.1 THROUGH  
PRADEEP DAHIYA, COMMISSIONER, MUNICIPAL  
CORPORATION, GURUGRAM**

MOST RESPECTFULLY SHOWETH:-

1. That present reply is being filed by PRADEEP DAHIYA, COMMISSIONER, MUNICIPAL CORPORATION, GURUGRAM (Respondent no. 1) who is authorized to file reply on behalf of respondent no. 1.
2. That in compliance of order dated 07.05.2025, the present report being submitted to place on record the steps taken by the answering respondent to prevent and control of the fire incidents and to avoid recurring of the fire in future.
3. That with regard to general cause of Fire at sanitary landfill at Bandhwari, the most common cause of landfill fire is due to an increase in the oxygen content during the Bio-remediation at landfill



which increases bacterial activity and raises temperature (aerobic decomposition) and they are called "Hotspots" wherein methane is trapped in the pockets . As the temperature rises the chances of fire increases at these hotspots.

4. That answering respondent in compliance of CPCB guidelines and CAQM directions, has taken various steps to prevent fire incident and to control immediately in case same occurred. The compliance report/action taken report were submitted to the HSPCB also vide letter dated 05.09.2025. The measures being taken at site by the answering respondent are summarized as under:-
  - i. Initially hotspots are being identified with the help of portable methane gas detectors. MCG has arranged four nos. of portable methane gas detector at Bandhwari Landfill Site. The initial identification of hotspots helps in taking precautionary measures to mitigate the risk of fire.
  - ii. After identification of hotspots, the same are excavated with the help of JCB and Excavator so as to release methane gas trapped in the voids thereby reducing the risk of fire.
  - iii. MCG ensures to time to step cutting of waste to release the methane which consequently decreases the temperature and risk of fire.
  - iv. MCG ensures deployment of fire tenders (24x7) during the peak summer months when the risk of fire is highest.
  - v. MCG also adopts the technique compacting of waste in order to ensure that methane may not be stored in the voids. Thus, reducing the risk of fire incidents.



- vi. MCG has deployed 04 supervisors for round the clock monitoring of landfill site. Besides above, 29 CCTV cameras and high mast lights have been also been installed.
  - vii. As the temperature during summer increases the risk of fire, therefore, in order to maintain the temperature, the leachate generated at site is sprinkled on the waste through tankers/pipelines. Thus, in this way, the risk of fire decreases and the leachate generated is also utilized.
5. The details of fire equipments and their installations
- i. Municipal Corporation, Gurugram has installed 04 nos. of portable methane detectors which are being monitored regularly.
  - ii. Temperature of windrows has been monitored through 02 nos. portable infra-red thermometers.
  - iii. 40 nos. hand-held fire extinguishers and 6 nos. CO2 type of cylinders are also placed there.
  - iv. 02 nos. of fire-tenders have also been deployed 24x7 during the peak months.
  - v. For 24x7 vigilance at the landfill site, 29 nos. of CCTV cameras have been installed and all are connected with central servers of ICC (GMDA).
  - vi. For clear vision at night, high-mast lights are also installed at the site.

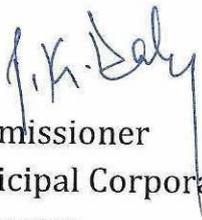
It is further submitted that no fire incident has been reported at the site after April, 2025.

It is most respectfully submitted that answering respondent undertakes to take every possible effort to prevent and control fire incident



at site in question. It is also endeavor of the answering respondent to bio-remediate the waste lying at site at the earliest for which Action Plan is being submitted in OA No. OA No.172/2021 (Poonam Yadav VS UoI & Ors.)

Dated: - 15.12.2025  
Place: - Gurugram

  
Commissioner  
Municipal Corporation  
Gurugram

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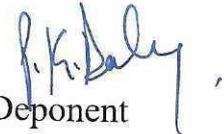
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**AFFIDAVIT**

I, Pradeep Dahiya, Commissioner, Municipal Corporation, Gurugram do hereby solemnly affirm and state as under:-

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

  
Deponent

Verification:

Verified at Gurugram on 15<sup>th</sup> day of December, 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.



**ATTESTED**  
  
**MAHENDER S. PUNIA**  
ADVOCATE & NOTARY  
Distt. Gurugram (Haryana) India

  
Deponent

**15 DEC 2025**